

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 205  
IB-356/ND/2020

IN THE MATTER OF:

M/s. SKC Infratech Pvt. Ltd.

...PETITIONER

Vs.

M/s. EOS Hospitality Pvt. Ltd.

...RESPONDENT

Section

Under Section 9 of IBC

Order delivered on 13.01.2021  
(Virtual Hearing)

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

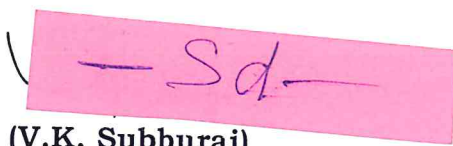
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Operational-creditor :Mr. Abhishek Sharma, Advocate.

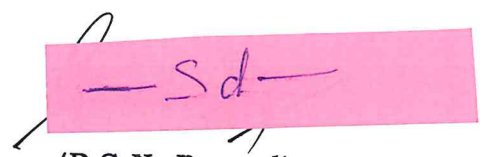
For the Respondent/ Corporate-debtor :

ORDER

Heard the submissions made by the Learned Counsel for the Operational-creditor. Registry may serve notice on the Corporate-debtor within two weeks. Matter is adjourned to **17.02.2021**.



(V.K. Subburaj)  
Member (T)



(P.S.N. Prasad)  
Member (J)